

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:300
ANSWERED ON:10.03.2006
DELAY IN INVESTIGATION BY SFIO
Nahata Smt. P. Jaya Prada

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether the time taken between detection and prosecution of the cases processed by Serious Fraud Investigation Office is abnormally long;
- (b) if so, the specific reasons for the delay; and
- (c) the remedial steps the Government proposes to take to ensure early completion of investigation of those cases?

Answer

MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) No Sir.
- (b) Does not arise.
- (c) The SFIO is already vigorously pursuing the Investigation of the cases assigned to it within the specified time limit and prosecution cases are being filed immediately after the instructions are issued by the Ministry.